## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1140 TO BE ANSWERED ON FEBRUARY 08, 2024

## **URBAN MOBILITY PROJECTS AT CALICUT**

NO. 1140. SHRI M K RAGHAVAN:

Will the Minister of Housing And Urban Affairs be pleased to state:

- (a) whether the Government has any proposal to start new urban mobility projects at Calicut and if so, the details thereof;
- (b) whether light metros are being considered for better urban mobility in Kerala and if so, the details thereof;
- (c) the details and the present status of Kozhikode light metro project;
- (d) whether the Government has data regarding the total number of beneficiaries under PMAY-U for Kozhikode and if so, the details thereof; and
- (e) whether there is any pending applications under PMAY-U at Kozhikode and if so, the details thereof?

## ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) The proposals for Light Metro Rail Projects in Kozhikode and Thiruvananthapuram were received from Government of Kerala. This Ministry has requested Government of Kerala to revise the proposal in consonance with the provision of Metro Rail Policy 2017 for consideration by Government of India. The revised proposal is not received from Government of Kerala. (d) to (e) 'Land' and 'Colonization' are state subjects. Schemes related to housing in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries across the country. Identification and selection of beneficiaries under PMAY-U is the responsibility of the concerned State/UT Governments.

Based on the project proposals submitted by the State Government of Kerala, a total of 13,983 houses have been sanctioned in Kozhikode district during the mission period i.e. till 29<sup>th</sup> January, 2024. Against the sanctioned houses, 13,180 houses have been grounded for construction of which 11,076 have been completed.

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